

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-112/2003/8230/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati

To, Shri Nayan Shankar Baruah,
District and Sessions Judge,
Morigaon.

Dated Guwahati the 12th September, 2023.

Sub: **Casual leave alongwith station leave permission.**

Ref:- Your letter Nos. DJM/5209 Dated 01.09.2023 and DJM/5298 Dated 07.09.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **(i) casual leave on 02.09.2023, alongwith station leave permission, from the evening of 01.09.2023, till the morning of 05.09.2023, and (ii) casual leave on 08.09.2023, alongwith station leave permission, from the evening of 07.09.2023, till the morning of 09.09.2023.** Further, The Civil Judge & Assistant Sessions Judge, Morigaon and in his absence, the next senior most Judicial Officer available at the station will remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-112/2003/8231/A, dated , 12-09-23

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)